

ITEM NO.44

COURT NO.17

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1199/2021

(Arising out of impugned final judgment and order dated 28-11-2019 in A482 No. 40884/2019 passed by the High Court Of Judicature At Allahabad)

SONIA DAGA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 29-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Rajat Aneja, Adv.
Ms. Chandrika Gupta, Adv.
Ms. Radhika Gupta, AOR

For Respondent(s) Mr. Sudeep Kumar, AOR

Mr. Rohit Amit Sthalekar, AOR
Mr. Purnendu Bajpai, Adv.
Mr. Shashank Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 19.02.2024.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)